

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 841 of 2021

Rajendra Kumar @ Rinku Singh Petitioner
.....
Versus
The State of Jharkhand Opposite Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. A. S. Dayal, Adv.
For the Opposite Party : Mr. Arup Kr. Dey, Addl. P. P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.
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03/25.03.2021 As prayed for by the learned counsel for the petitioner, put up this case on
12.04.2021.

(Rajesh Kumar, J.)

Kamlesh/